

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.02.2020

NOTICE

Take notice that the following matter listed on 13.02.2020 in the Court-IV will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 351 of 2018 Part Heard	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal

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- 1. Notice Board**
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By Order

**-sd/-
Registrar**